

**CENTRAL ADMINISTRATIVE TRIBUNAL
PRINCIPAL BENCH: NEW DELHI**

O.A. No. 1209/2018
M.A. No. 1351/2018

This the 25th day of February, 2019

**HON'BLE MR. V. AJAY KUMAR, MEMBER (J)
HON'BLE MS. ARADHANA JOHRI, MEMBER (A)**

1. All India Association
Of Inspectors & Assistant
Superintendents of Posts (CHQ)
Through
Its General Secretary
Shri Rajiv Kumar
Aged 41 years,
S/o Shri Laliteshwar Prasad Singh
R/o Q.No. 02, P&T Colony,
Khurshid Square,
Civil Lines, Delhi-110054
2. Mr. Alim Hussain (Husen)
Age 41 years
S/o Hafiz Miyan
Inspector Posts
Dak Bhawan, New Delhi
R/o RZ 68 Gali No. 10
Deep Enclave Pt. I
Vikas Nagar, New Delhi-110059
3. Mr. P. Ajith Kumar
Age 51 years
S/o Sreedharan nair
ASP (RB), Dak Bhawan
New Delhi
R/o Flat No. 66, 1st Floor
C-6 B Block, Janakpuri
New Delhi-110058
4. Mr. Arvind Kumar
Age 37 years
S/o Late Sh. Vijay Pal
Inspector Posts,
PMU Division, Dak Bhawan
New Delhi

R/o RZ 101/34A, Lane No. 7
Mohan Nagar, Pankha Road
New Delhi-110046

.. Applicants

(By Advocate: Mr. K.K. Mishra for Mr. Padma Kr. S.)

VERSUS

1. Union of India
Through
Secretary
Ministry of Communications
Department of Posts
Dak Bhawan, Sansad Marg
New Delhi-1
2. Secretary,
Department of Expenditure
Ministry of Finance
North Block, New Delhi-1
3. Director General of Posts
Dak Bhavan
Sansad Marg,
New Delhi-110001
4. Assistant Director General (SPN)
Postal Directorate
Dak Bhawan
New Delhi-110001

.. Respondents

(By Advocate : Ms. Sumedha Sharma)

ORDER (ORAL)

By Mr. V. Ajay Kumar, Member (J)

Heard the learned counsel for the parties.

2. MA No. 1351/2018 filed for joining together is allowed.
3. When the matter is taken up for hearing, learned proxy counsel for the applicants submits that the reliefs claimed in

the instant O.A. have already been granted to the applicants and the O.A. has become infructuous.

4. Accordingly, the OA is dismissed as having become infructuous. No costs.

(ARADHANA JOHRI)
Member (A)

(V. AJAY KUMAR)
Member (J)

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